

**Sardar A. S. Saigal:** Is no educational qualification necessary?

**Dr. P. S. Deshmukh:** Whatever is necessary for recruitment to Government service.

**Shri L. J. Singh:** May I know the period of training a trainee has to take?

**Dr. P. S. Deshmukh:** I could not say, Sir.

**Shri B. S. Murthy:** One question, Sir.

**Mr. Deputy-Speaker:** I have allowed seven supplementaries. Next question.

#### INDORE-UJJAIN RAILWAY LINE

\*912. **Shri Raghavaiah:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the construction of the Broad-gauge railway line between Indore and Ujjain has been abandoned;

(b) if so, why; and

(c) when Government propose to start the construction of this Railway line?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) to (c). A final survey for the construction of a broad gauge line between Indore and Ujjain has yet to be made. The question of abandonment of the construction, therefore, does not arise.

**Shri Raghavaiah:** May I know whether any representations have been made by the people of that locality?

**Shri Alagesan:** Yes.

**Mr. Deputy-Speaker:** Next question, 913.

**The Minister of Labour (Shri V. V. Giri):** We shall take up questions Nos. 913 and 920 together as the subject is the same.

**Mr. Deputy-Speaker:** Yes.

#### COAL MINES PROVIDENT FUND

\*913. **Shri S. C. Samanta:** Will the Minister of Labour be pleased to state whether the recommendations of the Board of Trustees for Coal Mines Provident Fund providing for the Miners' Provident Fund Contribution to be assessed on the basis of their total emoluments including food concessions, have been approved by Government?

**The Minister of Labour (Shri V. V. Giri):** The matter is under consideration.

#### CONCILIATION BOARD FOR WAGES

\*920. **Shri Ramananda Das:** (a) Will the Minister of Labour be pleased to

state whether Government received any representation from the Indian National Miners' Federation and other Labour organisations of coal-miners requesting to set up a conciliation Board for the revision of wages, allowances and other benefits of the miners as the award of the conciliation Board of 1947 is out of date by now?

(b) If so, what steps have Government taken or contemplate to take in the matter and by what approximate date?

**The Minister of Labour (Shri V. V. Giri):** (a) Yes.

(b) Government will arrive at an early decision in the matter of setting up of Conciliation Board or an Industrial Tribunal.

**Shri S. C. Samanta:** May I know whether the Gadgil Committee's recommendations will also be taken into consideration?

**Shri V. V. Giri:** Certainly, they will be taken into consideration.

#### TOURIST TRAFFIC

\*914. **Dr. Amin:** Will the Minister of Transport be pleased to state:

(a) the total amount of money spent by Government on publicity campaign on Tourist Traffic during each of the years from 1948 to 1952; and

(b) the number and nationality of foreign tourists who visited India during 1952?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) No expenditure was incurred on tourist publicity during 1948 to 1950. The expenditure during 1950-51 and 1951-52 was Rs. 3,20,882 and Rs. 2,07,409 respectively. As regards 1952-53 full figures are not yet available. It is however estimated that the total expenditure will not exceed Rs. 4 lakhs.

(b) The total number of foreign tourists who visited India during 1952 is 25,448. A statement showing the number of tourists' arrivals nationality-wise for 1952 is placed on the Table of the House. [See Appendix VI, annexure No. 31].

**Dr. Amin:** May I know what is the total amount of foreign exchange earned each year from this tourist traffic?

**Shri Alagesan:** It has been calculated to be roughly about rupees two and half crores.

**Shri M. S. Gurupadaswamy:** May I know whether the tourist traffic nowadays is on the upper trend or is decreasing now?

**Shri Alagesan:** In 1951 it was about 20,000. Last year it was 25,000. It is increasing.

**Shri Nambiar:** May I know whether any reduction in fares was granted to these tourists?

**Shri Alagesan:** Not that I am aware of.

**Shri Nambiar:** May I know whether the M.R.A. group which came recently were treated as tourists and any concessions granted to them?

**Shri Alagesan:** No concessions have been granted to them.

**Dr. Suresh Chandra:** What steps Government are taking to attract tourist traffic in India?

**Mr. Deputy-Speaker:** That is a general problem. Hon. Members have received pamphlets.

**Dr. Suresh Chandra:** These pamphlets do not attract tourists.

**Dr. Amin:** May I know whether the prohibition policy of the State Government is affecting the tourist traffic?

**Mr. Deputy-Speaker:** We are going from one to the other.

**Shri B. S. Murthy:** May I know whether any of these tourists have been provided with special trains?

**Shri Alagesan:** If they are provided with special trains, they will be paying for them.

#### REBATE TO SUGAR FACTORIES

\*915. **Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to state whether rebate from the minimum price of sugar-cane fixed for 1952-53 has been granted to any sugar factory and if so, to how many and on what grounds?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** Yes. The sugar factories have been allowed a rebate of 3 pies per maund mile, subject to a maximum of 3 annas per maund in the minimum sugarcane price of Rs. 1/5/- per maund fixed for gate cane in case of sugarcane transported by them from a road centre to the factory gate in their own transport. A statement showing cases in which rebate in excess of As. -/3/- per maund has been allowed to cover extra transport charges in consideration of either long distance and/or bad condition of road or for some other special reasons is placed on the Table of the House. [See Appendix VI, annexure No. 32]. In all these cases higher rebate was allowed with the consent of the cane growers of the area or their cooperative societies.

**Shri Jhulan Sinha:** May I know what is meant by the term "other special reasons" mentioned in the answer?

**Dr. P. S. Deshmukh:** The wording is expected to cover any special circumstances recommended and accepted by the Co-operative Society of the State Government.

**Shri Jhulan Sinha:** May I know how this grant of rebate has been reacted to by the growers and manufacturers in those areas?

**Dr. P. S. Deshmukh:** I do not follow the first part.

**Shri Jhulan Sinha:** Whether the reaction of the Growers and Manufacturers has been favourable or unfavourable?

**Dr. P. S. Deshmukh:** There has been no complaint so far made against this. I think it is satisfactory.

**Shri Gopala Rao:** Were the cane growers consulted?

**Dr. P. S. Deshmukh:** Yes.

**Shri Gopala Rao:** Can you mention names?

**Dr. P. S. Deshmukh:** They are given in the statement. I think they are mostly from U.P.

**Shri Shivananjappa:** Are Government considering the abolition of cane cess?

**Dr. P. S. Deshmukh:** No, Sir. It belongs to the State Government. We have nothing to do with it.

#### Per Capita CONSUMPTION OF FOODGRAIN

\*916. **Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the rationing of foodgrains during the period of scarcity has been based on a calculation of 9 to 12 ounces per adult per day; and

(b) whether it is a fact that the result of the last Sample Survey in the country revealed the consumption per person at over 18 ounces per capita per day including minors?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** (a) Normally, the scale of foodgrains ration allowed from Government shops is 12 ounces per adult per day. No distinction is generally made between the periods of scarcity and non-scarcity in respect of the overall scale of ration.

(b) The National Sample Survey estimate of per capita cereal consumption.